

DIVISION BENCH
COURT - I

O-201

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/275(KB)2018
IA(I.B.C)/189(KB)2024, IA(I.B.C)/190(KB)2024,
IA(I.B.C)/279(KB)2024, IA(I.B.C)/256(KB)2024,
IA(I.B.C)/250(KB)2024, IA(I.B.C)/178(KB)2024,
IA(I.B.C)/496(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH JUNE 2024

IN THE MATTER OF	SUPRIYO RANA VS HAHNEMANN HOUSING & DEVELOPMENT PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances via video conference/physically

Mr. Syed E. Huda, Adv.] For Applicant in IA/189/2024, IA/190/2024
Mr. SK Aptabuddin, Adv.] IA/279/2024, IA/256/2024
Mr. Himadri Roy, Adv.] IA/250/2024 & IA/178/2024

Mr. Rishav Banerjee, Adv.] For the Liquidator
Mr. Patita Paban Bishwal, Adv.]
Ms. Suranjana Chatterjee, Adv.]

ORDER

1. Due to paucity of time this matter could not be taken up for hearing today.
2. Post this matter on **12.08.2024**.

**Satyajit Roy
(Court Officer)**